

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. C.P.(IB)-3941(MB)/2019

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.07.2021**

NAME OF THE PARTIES: - Sri Venkateswara Coir Products Pvt Ltd
V/s
V R Art Furniture Pvt Ltd.

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Mr. Prasad Sarvankar, Counsel appeared for the Operational Creditor. None appeared for Corporate Debtor. Counsel for the operational Creditor is directed to send notice and intimate the next date of hearing to the Corporate Debtor and file affidavit of service two days before the next date of hearing. List the matter on **02.09.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)